

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4161
TO BE ANSWERED ON THE 11TH AUGUST, 2017
ACCIDENT OF NAVAL SHIPS

4161. SHRI GOPAL SHETTY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether a number of accidents involving naval ships have taken place in various parts of the country during the last three years and the reasons therefore along with current year;
- (b) if so, the details thereof and the number of people died / injured in each accident during the above said period;
- (c) whether the Government has probed into each accident during the above said period; and
- (d) if so, the details and outcome thereof along with the number of officers held responsible for above said accidents and action taken against them so far?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (d): During 2014, 2015, 2016 and 2017 (till date), Indian Navy has reported 21 operational accidents involving naval vessels. These accidents occurred in naval harbours or at sea due to fire, flooding, machinery failure, navigational hazards, crew error, etc. Ten human lives were lost in these accidents. In all cases of accidents, Board of Inquiry (BoI) is set up to determine the cause and identify the officials responsible. In majority of the cases, the Board of Inquiry is complete. 42 officers / sailors have been held responsible in such cases. Disciplinary action has already been taken against 40 officers / sailors.

In order to keep a check on such accidents in future, Indian Naval Safety Organization (INSO) was established in October 2012. The INSO is responsible for analyzing incidents and accidents, reviewing safety regulations and procedures, issuing policy directives and conducting safety assessment, etc.
